

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 271 of 2016 IN
DFR NO. 442 OF 2016**

Dated: 6th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Bangalore Electricity Supply Company
Vs.**

...Appellant(s)

Karnataka Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Anand Sanjay M.Nuli
Mr. Manish Gupta**

ORDER

**IA NO. 271 of 2016
(Appl. for condonation of delay)**

List the matter on **22.09.2016.**

**(T. Munikrishnaiah)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**